

Do-Call-registry

2107. SHRI SANTOSH BAGRODIA:

SHRI GIREESH KUMAR SANGHI:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has already introduced the new scheme of Do-Call registry instead of Do-Not-Call registry; and

(b) if so, give details how this registry works and how the subscribers can be immediately benefited?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) No, Sir.

(b) Does not arise in view of (a) above.

Post Office Saving Schemes

2108. SHRI SANTOSH BAGRODIA:

SHRI MAHMOOD A. MADANI:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is true that Government plans to make Post Offices Saving Schemes more attractive by increasing the interest rates; and

(b) whether people are withdrawing their money from Post Offices due to unpopular schemes in Post Offices?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) No, Sir. Presently there is no proposal to revise the interest rates on Post Office Saving Schemes. Investors have several alternative instruments for effecting personal saving and investment is therefore a function of investor's exercise of choice. The number of Post Office Saving Bank accounts has been increasing every year.

Unwanted calls

2109. SHRI MAHMOOD A. MADANI:

SHRI SANTOSH BAGRODIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is aware that most mobile subscribers are harassed by unwanted calls by different advertisers, etc.; and

(b) whether Government plan to make it easier for the subscribers so that such calls can be stopped completely?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Sir, cases of unsolicited telemarketing calls have come to the notice of the Government from time to time. To curb such unsolicited telemarketing calls on mobile phones, Telecom Regulatory Authority of India (TRAI) has issued the Telecom Unsolicited Commercial Communications (UCC) Regulations, 2007 (4 of 2007) dated 5th June, 2007 and a scheme of National Do Not Call (NDNC) Registry has been put in place since October, 2007.

The registration process in the NDNC Registry is very simple. Any mobile subscriber willing to register in NDNC Registry needs only to either make a call to 1909 or send SMS "TART DND" to 1909, where DND stands for Do Not Disturb.

The efficacy of the UCC Regulations is reviewed by TRAI from time to time.

Pricing of 3G spectrum

2110. SHRI M.V. MYSURA REDDY:
SHRI NANDAMURI HARIKRISHNA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) the details of two rounds of discussions held between the officials of his Ministry and the Ministry of Finance over pricing of 3G spectrum; and

(b) the main contention points between the two Ministries?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI GURUDAS KAMAT): (a) and (b) Department of Telecom has proposed Pan India reserve price of Rs. 2020 crores for auction of one block of 3G spectrum as agreed by Telecom Regulatory Authority of India (TRAI). The Ministry of Finance has suggested further revision of reserve price of 3G spectrum.

An empowered Group of Ministers (eGOM) has now been constituted to look into issues relating to auction of 3-G Spectrum which *inter-alia* include reserve price, administrative charges and annual spectrum charges.

Mobile towers

2111. SHRI O.T. LEPCHA:
SHRI SANTOSH BAGRODIA:

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether it is a fact that mobile towers are great health hazard to the people;

(b) if so, the details up to what distance and the kind of risk people living around are exposed to;

(c) whether Government plan to educate the people all over the country on such health hazards; and